

**APPLICATION FORM**

**APPLICATION FOR THE POST OF LAW ASSOCIATE.**

To  
The Chief Secretary,  
Government of Telangana.

Latest passport  
size photo duly  
attested by a  
Gazetted Officer /  
Principal of Law  
College

1. Name :  
(Full name in Capital Letters)
2. Father's Name :
3. Date of Birth & Age :  
\* (proof to be enclosed)
4. Academic Qualifications :  
\*(proof to be enclosed)
5. Percentage of marks in Law Degree:
6. If the candidate is enrolled  
as an Advocate in any Bar :  
Council, the details thereof
7. Technical Qualifications if any :
8. Nationality :
9. Category (OC/OBC/SC/ST) :  
\* (proof to be enclosed)
10. Languages known :
11. Permanent Address :
12. Address for Correspondence :  
with contact number

**Place:**

**Date:**

**Signature of the Candidate**

**VERIFICATION**

The above information is true and correct to the best of my knowledge. No part of it is false or incorrect and nothing material has been concealed therefrom.

**Signature of the Candidate**

\* Self attested copies of certificates.

P.T.O.

## **INSTRUCTIONS**

1. A candidate must not have attained the age of 30 years as on the last date fixed for submission of applications.
2. He / She must be a citizen of India.
3. A candidate to be eligible for appointment as Law Associate shall be a graduate in Law from a reputed Law School and enrolled in the Bar Council of Telangana, with not more than 4 years standing at the Bar.
4. The candidate should have the computer knowledge including retrieval of desired information from various search engines / processes, such as, Manupatra, SCC Online, Lexis / Nexis, Westlaw etc.,
5. The candidate should not be pursuing any other course of study or pursuing any other profession or occupation, which may require them to be away from their place of work during the period of their engagement as Law Associate.
6. Application shall be made in the form as prescribed, which can be downloaded from the Government of Telangana website ([law.telangana.gov.in](http://law.telangana.gov.in)) and it should be accompanied by copies of documents relied.
7. Filled in application to be reached to the Chief Secretary, Government of Telangana by registered post acknowledgement due **on or before 08-10-2021 at 5.00 p.m.**